NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 126(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR

Hon'ble President

SH. R.VARADHARAJAN Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016

NAME OF THE COMPANY:

Mr. C.M Narula

V/s

M/s. CMD Pardesi Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION

SIGNATURE

1. NITIN GUPTA

Advicati

Respondents No.

Patition

GNUM ENUM

2. (For Durson Kalia)

ORDER

C.A. No. 198/PB/2016

Learned counsel for the applicant – petitioner states that the instant application has became infructuous as the respondents have already filed reply in pursuance of order dated 20.10.2016. We accept the request and order accordingly. Rejoinder, if any, be filed within two weeks with a copy in advance to the counsel opposite.

List for arguments on 06.02.2017.

(CHIEF JUSTICE M.M. KUMAR)

PRESI

(R. VARADHARAJAN)

MEMBER (J)